NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No.364/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company		Vivid Colors Pvt Ltd -Versus- Jenson & Nicholson Pvt.Ltd.		
Under Section		7		IBC
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

SACHIN KUMAR, Res Adv SURENDRA KUMAR)

> 1. SHAUNAK MITRA Adws 2. ARVIND GUPTA Petit

Sacher Kuraz

Surreroba Hen 25-7-17

25/7/17.

<u>25.07.2017 - C.P. (IB) No. 364 / KB / 2017 - Vivid Colors Ltd.-Versus-Jenson & Nicholson Pvt. Ltd.</u>

ORDER

Ld. Lawyer on behalf of the Financial Creditors as well as Corporate Debtors are present.

Heard both sides at length. The Ld. Lawyer appearing on behalf of the Corporate Debtor has fairly admitted liability of the Financial Creditors and had no objection if Interim Resolution Professional is appointed.

Order reserved.

(MANORAMA KUMARI) MEMBER (J)